IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Video Conference)

EMG-BA No.07-A/2020

Syed Saiqa ...Petitioner

Through: - Mr. A. H. Naik, Sr. Adv. With Mr. Zia,

Advocate.

Vs.

UT of J&K & Ors.

...Respondent

Through:-

CORAM: HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(<u>ORDER)</u> 27.04.2020

Notice be issued again to Mr. B. A. Dar, Sr. AAG for appearance in the matter.

List again on 15th of May, 2020.

SD/-

SD/-

(Sanjay Dhar) Judge (Dhiraj Singh Thakur)

Judge

Srinagar 27.04.2020 "Bhat Altaf, PS,"